

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 160, 161 and 162 of 2010

Dated: 21st March, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

Appeal No. 160 of 2010

**Western Electricity Supply Co. of
Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. ... Respondent(s)

Appeal No. 161 of 2010

**North Eastern Electricity
Supply Co. of Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. ... Respondent(s)

Appeal No. 162 of 2010

**Southern Electricity Supply Co. of
Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hasan Murtaza

**Counsel for the Respondent (s) : Mr. Rutwik Panda for R-1
Mr. R.K. Mehta
Mr. David A. &
Mr. Antaryami Upadhyay for GRIDCO**

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ORDER

On the prayer of learned advocates of both the parties, matter is adjourned to **24th April, 2012.**

(V.J. Talwar)
Technical Member
Ss/sm

(P.S. Datta)
Judicial Member